

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/16	TP 72/17	Hearing	433(e)	SNJ Synthetics Ltd. Vs Tejkamal Pharmaceutical Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DHIYA S. 9844 270900	Petitioner	Dhiya S.

Advocate for petitioner is present. He reported that the registered office of the respondent is shifted and she filed proof of the MCA website and requested for issuing fresh notice to the respondents. She is directed to serve fresh notice on the respondents by collecting from the Registry and further she is also directed to comply provisions of Rules framed under I&B Code applicable to the facts of this case.

List it on 25.04.2017.

MEMBER (J)

MEMBER (T)